

- ment with the State Agencies of some countries.
- (v) The Corporation has a Regional Office in London to promote export of films.
- (vi) Festivals of Indian films are organised in various countries under the Cultural Exchange Programme or otherwise create an interest in Indian films abroad.
- (vii) The Corporation has constituted Regional Film Export Advisory Committees at Madras, Bombay and Calcutta and a Central Film Export Advisory Committee at Bombay jointly with Film Industry to devise steps to boost export.
- (viii) The Corporation seeks help from Indian Embassies abroad to open up further avenues for new markets.
- (ix) NFDC has prepared marketing tools like subtitled prints, video cassettes and other material for publicity and distribution during film festivals as well as through the London office.
- (x) NFDC gives advances/loans to exporters for preparation of print material etc.
- (xi) In the case of countries where there are foreign exchange constraints, the NFDC is exploring the possibility of accepting payment in local currency.

#### **New Routes of Air India**

3495. SHRI A.J. V. B. MAHESHWARA RAO: Will the Minister of CIVIL AVIATION

be pleased to state:

(a) the number of new routes proposed to be introduced by Air India during the current year:

(b) whether there is any proposal to introduce direct air flight from Kuwait to Hyderabad, and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a). There is no proposal to introduce new routes in the current year ending March, 1988.

(b) No Sir.

(c) Does not arise

#### **Assistance to Coconut and Banana Growers**

3496 SHRI A J.V.B MAHESHWARA RAO. Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government are aware of the difficulties faced by Coconut and Banana growers with regard to remunerative prices and loans for these crops; and

(b) whether Union Government have any scheme to give financial assistance to the grower for plant protection, diseases and other agricultural inputs in Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERTIVE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a). No State Government has recently reported difficulties, if any, faced by coconut and banana growers with regard to

remunerative price and loan for these crops.

(b) Government of India is providing financial assistance for removal of Tatipaka affected palms in Andhra Pradesh through Coconut Development board. The Board is also implementing a scheme for expansion of area under coconut in the State under which financial assistance is provided for inputs. Scheme for Rehabilitation of Coconut has been sanctioned by NABARD in traditional coconut growing States including Andhra Pradesh. Credit is provided by cooperative and commercial banks for Banana.

#### **Compensation Paid Under Crop Insurance Scheme**

3487. SHRI A.J.V.B. MAHESHWARA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government are aware of the damage caused due to heavy floods to many Mandals in East Godavari districts in 1986;

(b) whether the flood affected districts of East Godavari have not been paid of crop insurance compensation so far; and

(c) the steps being taken to expedite the payment of crop insurance compensation in these districts?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c). The Government of India is aware of the damage caused to Paddy crops due to heavy floods in many Mandals in the East Godavari district during Kharif 1986. The details of the indemnity claims payable to the concerned farmers in this district under the Comprehensive Crop Insurance Scheme (CCIS) have been received. Further clarification as to total

amount payable in various districts of Andhra Pradesh including East Godavari has been sought from the General Insurance Corporation of India.

#### **Allotment of Flats to Widows under N.P.H.S. 1979**

3498. SHRIMATI D.K. BHANDARI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply given to Unstarred Question No. 8915 on 4 May, 1987 regarding allotment of flats to widows under New Pattern HUDCO Scheme, 1979 and state:

(a) the total number of flats allotted to widows under New Pattern HUDCO Scheme, 1979 so far;

(b) whether certain registered widow applicants have opted for conversion of their categories; and

(c) if so, the total number of conversions, category-wise, made so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a). Under New Pattern, 1979 scheme, 359 flats have so far been allotted to the widows on out of turn basis.

(b) Yes, Sir.

(c) The details are as under:-

i) Janta to LIG - 9

ii) Janta/LIG to MIG - 31.

#### **Allotment of Plots under Rohini Scheme**

3499. SHRIMATI D.K. BHANDARI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply given to Unstarred Question 24 on 27 July, 1987 regarding